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No. K-11019/07/2018-US.I/II (Pt.)

Government of India
Ministry of Law & Justice
(Department of Justice)

Jaisalmer House, 26, Man Singh Road,
NEW DELHI – 110011, dated 11th May, 2018.

NOTIFICATION

In exercise of the powers conferred by Section 100 of the Constitution of Jammu & Kashmir, the President is pleased to appoint Shri Justice Alok Aradhe senior-most Judge of the Jammu & Kashmir High Court, after Shri Justice Ramalingam Sudhakar, and Shri Justice Mohammad Yaqoob Mir, to perform the duties of the office of the Chief Justice of that High Court consequent upon the appointment of Shri Justice Ramalingam Sudhakar, and Shri Justice Mohammad Yaqoob Mir as Chief Justices of Manipur and Meghalaya High Court, respectively, and relinquishing their office as Judges of Jammu and Kashmir High Court.

mkp
11/5/2018

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tel: 2338 3037

To

The Manager,
Government of India Press
FARIDABAD

No. K-11019/07/2018-US.I/II(Pt.)

Dated: 11.05.2018

Copy to:-

1. Shri Justice Ramalingam Sudhakar, Acting Chief Justice, Jammu & Kashmir High Court, Jammu/Srinagar.
2. Shri Justice Mohammad Yaqoob Mir, Judge, Jammu & Kashmir High Court, Jammu/Srinagar.
3. Shri Justice Alok Aradhe, Judge, Jammu & Kashmir High Court, Jammu/Srinagar.
4. The Secretary to the Governor, Jammu & Kashmir, Jammu/Srinagar.
5. The Secretary to the Chief Minister, Jammu & Kashmir, Jammu/Srinagar.
6. The Secretary to the Chief Justice Jammu & Kashmir High Court, Jammu/Srinagar.
7. The Chief Secretary, Government of Jammu & Kashmir High Court, Jammu/Srinagar.
8. The Registrar General, Jammu & Kashmir High Court, Jammu/Srinagar.
9. The Accountant General, Jammu & Kashmir, Jammu/Srinagar.
10. President's Secretariat, (CA. II Section), New Delhi.
11. PS to Principal Secretary to the Prime Minister, New Delhi.
12. Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
13. PS to ML&J/PS to MoS(L&J)/PSO to Secretary(J)/JS(J-I) DS(J)/US(I)/US/SO(Desk).
14. Notification copy uploaded on the website of the Department of Justice.
Government of India, New Delhi at www.doj.gov.in.


(S. Vijay Gopal)

Under Secretary to the Government of India
Tel: 2338 2978